

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4198  
ANSWERED ON:21.04.2010  
DISCRETIONARY QUOTA FOR ADMISSION IN KVs  
Natarajan Shri P.R.

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) the norms/criteria for admission in Kendriya Vidyalayas from discretionary quota;
- (b) whether specific discretionary quota of seats are now meant for the employees of his Ministry for admission of their children in Kendriya Vidyalayas in the country; and
- (c) if so, the details thereof including the actual number of seats recommended during the last three years and the current year, year-wise and State-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SMT. D. PURANDESWARI)

(a) The discretionary quota of Minister of Human Resource Development and Members of Parliament for admission of children in Kendriya Vidyalayas has been abolished from the academic session 2010-2011.

(b) & (c) 100 children of employees of the Ministry of Human Resource Development (MHRD) are considered for admission every year within the prescribed limit of class strength. The details of number of seats recommended during last three years and current year under this provision are as follows:-

Year	State	Number of seats recommended	
2007-2008	Delhi		92
	Haryana	05	
	Uttar Pradesh	03	
2008-2009	Delhi		84
	Haryana	03	
	Uttar Pradesh	03	
2009-2010	Delhi		60
	Haryana	03	
	Uttar Pradesh	05	
	Kerala	01	
	Puducherry (UT)	01	
2010-11	Nil		Nil